

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP. No. 3/241/AMR/2023		241	Mr. Appalaraja Varma Indukuri and 3 others Vs. M/s Sunray Green Space Private Limited & 4 others

**ORDER**

Mr.S.Ravi, Sr.Counsel along with Ms.Divya Datla, Advocate for the Petitioners present. Mr.Y.Surya Narayana, Advocate takes notice on behalf of R4 & R5 and seeks to file vakalathnama and counter. The counsel for the Petitioner shall take notice to R1 to R3 by informing the next date of hearing. For filing vakalathnama along with counter of R4 & R5 and for hearing, list the matter on 24.01.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN